

14.

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/(IB)/2017
NAME OF THE PETITIONER(S) : SIKA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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M/s. P.M. Hanitharan
L. Leela Raman

Counsel for Petitioner



ORDER

Counsel for the petitioner present. No representation for the respondent. The Registry is directed to issue notice to the respondent. Counsel for the petitioner is also directed to send private notice to the respondent and file the proof of sending the same on the next date of hearing. Put up on **05.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)